GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5554 ANSWERED ON:02.05.2000 COMMERCIAL PROPERTIES OF DDA RAGHUNATH JHA

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether commercial properties of DDA are no long selling and it has empanelled a number of real estate companies as their marketing consultants to dispose of their unsold commercial properties worth several thousand crores of rupees;

(b): if so, the details thereof;

(c): the value of DDA's unsold commercial properties at current market price;

(d): whether there is any proposal to allot commercial properties on the rental basis; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a) No, Sir. Delhi Development Authority has sold commercial properties numbering 868 in 1998-99, 346 in 1999-2000 and 1006 in 2000-2001 so far.

However, DDA has empanelled real estate consultants for rendering services relating to feasibility and asset maximisation studies, preparation of detailed concept papers, valuation analysis, land use and planning, development cost analysis, investor search, domestic and international marketing, project coordination, assistance in pre-qualifying development agencies/builders for selected projects, evaluation and analysis off bids and bidders, preparation of various technical and legal documents and allied works.

These consultants at present are engaged in studies of specialized projects such as amusement parks, hotel sites, cinema sites, go cart and bowling alley and redevelopment of Nehru Place.

(b) & (c): There are 253 commercial plots valued at Rs.230 crore (at reserve price) and 1417 built-up shops valued at Rs.53 Crore (at reserve price) at present available with DDA for disposal.

(d): No, Sir.

(e): Question does not arise.